

PROFORMA FOR DECLARATION OF ASSETS
(As On 31.03.2012)

Name of Officer (In Full) : BALRAM PRASAD VERMA
Date Of Birth : 21/10/1970
Present post held : Addotopma; Dostroct & Session Judge, Sakti Distt. Janjgir-Champa (C.G.)

Immovable Property				
Name of District. Sub-Division, Taluka and Village in which property is situated	Name of details of Property		If not in own name, state in whose name held and his/her relationship to the Govt.-Servant	How acquired ? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
1	Housing and other Building	Land	4	5
Bemetara	House	Nil	Smt. Lata Verma (Wife)	Registered Sale Dead, 2006
Movable Property (Value Above 25000/- of Rs.)				
Name of Articles				
1- Maruti 800 Car, 65000/-				
Jewellery (Lump Sum)				
Jewellery (worth Rs.) 2,61,000/- 80 Gms. (Gold) + 350 Gms (silver)				
Shares/Debentures				
Name of Issuing Company:		Nos. Of Shares		
1		2		
Nil		Nil		

Life Insurance Policy & Others			
Name of Issuing Company		Amount	
1		2	
LIC Of India		50,000	
LIC Of India		30,000	
LIC Of India		2,00,000	
LIC Of India		2,00,000	
LIC Of India		2,00,000	
Bank Deposites/Securities & Investments			
	Name of Bank	City	Amount
	1	2	3
1) Fixed Depositess	Nil	Nil	Nil
2) Savings Bank A/Cs	State Bank of India	Sakti	95492.44
	Oriental Bank Of Commerce	Raipur	9,09,083.00
	Central Bank Of India	Bemetara	500.00
3) PPF			
4) GPF			
5) NSS			
6) Others (CPS)			6,82,017.33

1- In case where it is not possible assents the value accurately the approximate value in relation to present condtion may be indicated

Note- The expected declaration of assets is subject to Provisions of C.G, Civil Services (Conduct) Rules 1965

Signature & Date